

# IN THE HIGH COURT OF ORISSA, CUTTACK

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Report on :07-01-2026

**Date : 07.01.2026**

SL. No.	C.A.No.	Date of Application	Case No.	Name of the Applicant	C.C Type	Judge / Court Name	C.C Applied For	Dealing Section	Seat
1	657/2026	07.01.2026	ABLAPL-15071/2025	PK MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2026-01-05		(Seat No-)
2	658/2026	07.01.2026	ABLAPL-15067/2025	NC SINHA	C.O.	COURT NO. 17	Order Dtd. 2026-01-05		(Seat No-)
3	659/2026	07.01.2026	ABLAPL-15070/2025	MM NAYAK	C.O.	COURT NO. 17	Order Dtd. 2026-01-05		(Seat No-)
4	660/2026	07.01.2026	ABLAPL-15068/2025	MM NAYAK	C.O.	COURT NO. 17	Order Dtd. 2026-01-05		(Seat No-)
5	661/2026	07.01.2026	ABLAPL-15060/2025	R SETHI	C.O.	COURT NO. 17	Order Dtd. 2026-01-05		(Seat No-)
6	662/2026	07.01.2026	ABLAPL-15059/2025	AK JATI	C.O.	COURT NO. 17	Order Dtd. 2026-01-05	BAIL-1	(Seat No-4)
7	663/2026	07.01.2026	ABLAPL-15093/2025	N SAHOO	C.O.	COURT NO. 17	Order Dtd. 2026-02-16	BAIL-1	(Seat No-6)
8	664/2026	07.01.2026	ABLAPL-14531/2025	DEBASIS SAHOO	C.O.	COURT NO. 17	Order Dtd. 2025-12-22		(Seat No-6)
9	666/2026	07.01.2026	BLAPL-13777/2025	RK MALLICK	C.O.	COURT NO. 17	Order Dtd. 2026-01-05		(Seat No-6)
10	667/2026	07.01.2026	BLAPL-13824/2025	P PARIDA	C.O.	COURT NO. 17	Order Dtd. 2026-01-05	BAIL-1	(Seat No-6)
11	669/2026	07.01.2026	BLAPL-13810/2025	PK MISHRA	C.O.	COURT NO. 17	Order Dtd. 2026-01-05		(Seat No-6)
12	671/2026	07.01.2026	BLAPL-13807/2025	DP DASH	C.O.	COURT NO. 17	Order Dtd. 2026-01-05	BAIL-1	(Seat No-6)
13	672/2026	07.01.2026	BLAPL-13797/2025	DP DASH	C.O.	COURT NO. 17	Order Dtd. 2026-01-05		(Seat No-6)

14	673/2026	07.01.2026	BLAPL-13791/2025	DP DASH	C.O.	COURT NO. 17	Order Dtd. 2026-01-05		(Seat No-6)
15	674/2026	07.01.2026	BLAPL-13775/2025	DP DASH	C.O.	COURT NO. 17	Order Dtd. 2026-01-05		(Seat No-6)
16	678/2026	07.01.2026	WP (C) - 22362/2019	M/S.MONOMOY BASU	C.O.	COURT NO. 17	Order Dtd. 2026-01-06	WRIT BRANCH-1	(Seat No-2)
17	680/2026	07.01.2026	CRLMC-5549/2025	BIBEKANANDA MAHAPATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-05		(Seat No-2)
18	681/2026	07.01.2026	CRLMC-5548/2025	BIBEKANANDA MAHAPATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-05		(Seat No-2)
19	682/2026	07.01.2026	CRLMC-5524/2025	BIBEKANANDA MAHAPATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-05		(Seat No-2)
20	684/2026	07.01.2026	WP (C) - 37371/2025	SUBASH CHANDRA PANI	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-05	WRIT BRANCH-3	(Seat No-14)
21	685/2026	07.01.2026	WP (C) - 36666/2025	B K PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-05	WRIT BRANCH-5	(Seat No-23)
22	687/2026	07.01.2026	WP (C) - 36668/2025	B K PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-05	WRIT BRANCH-5	(Seat No-23)
23	688/2026	07.01.2026	WP (C) - 36669/2025	B K PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-05	WRIT BRANCH-5	(Seat No-23)
24	696/2026	07.01.2026	CMP-2118/2025	D.NAYAK	C.O.	COURT NO. 23	Order Dtd. 2026-02-03		(Seat No-23)
25	698/2026	07.01.2026	CMP-532/2025	B.K.DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-05-08		(Seat No-23)
26	699/2026	07.01.2026	CRLREV-806/2025	S.BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-01-05		(Seat No-23)
27	700/2026	07.01.2026	CMP-1658/2025	B.SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-01-06		(Seat No-23)
28	701/2026	07.01.2026	CMP-714/2025	S.MOHARANA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-01-05		(Seat No-23)
29	702/2026	07.01.2026	CMP-1673/2025	J.P.KAR	C.O.	COURT NO. 23	Order Dtd. 2026-02-11		(Seat No-23)
30	703/2026	07.01.2026	CMP-1511/2025	A.MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2026-01-06		(Seat No-23)
31	704/2026	07.01.2026	CMP-2112/2025	A.MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2026-02-23	WRIT BRANCH-6	(Seat No-36)

32	705/2026	07.01.2026	CMP-2115/2025	A.MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2026-01-06	WRIT BRANCH-2	(Seat No-9)
33	706/2026	07.01.2026	CMP-1932/2025	A.PATTANAİK	C.O.	COURT NO. 23	Order Dtd. 2026-02-20		(Seat No-9)
34	707/2026	07.01.2026	CMP-1461/2024	G.R.PATRA	C.O.	COURT NO. 20	Order Dtd. 2026-02-09		(Seat No-9)
35	708/2026	07.01.2026	RSA-491/2024	M.BASU	C.O.	COURT NO. 12	Order Dtd. 9999-12-31		(Seat No-9)
36	709/2026	07.01.2026	CRLMC-5695/2025	J.BEHERA	C.O.	COURT NO. 12	Order Dtd. 2026-01-05		(Seat No-9)
37	710/2026	07.01.2026	CRLMC-5696/2025	J.BEHERA	C.O.	COURT NO. 12	Order Dtd. 2026-01-05		(Seat No-9)
38	711/2026	07.01.2026	CRLMC-5646/2025	S.K.SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	CRIMINAL MISC	(Seat No-1)
39	712/2026	07.01.2026	CRLMC-3019/2025	H.K.TRIPATHY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-08-07		(Seat No-1)
40	713/2026	07.01.2026	CRLMC-5402/2025	G.SUNDARA	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31		(Seat No-1)
41	714/2026	07.01.2026	CRLMC-5590/2025	D.SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31		(Seat No-1)
42	715/2026	07.01.2026	CRLMC-5008/2025	S.K.BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-05		(Seat No-1)
43	716/2026	07.01.2026	CRLMC-5680/2025	M.R.SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-05	CRIMINAL MISC	(Seat No-7)
44	717/2026	07.01.2026	CRLMC-5554/2025	P.K.MISHRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-05		(Seat No-7)
45	718/2026	07.01.2026	WP (C) - 34784/2025	SASHIBHUSAN DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-05		(Seat No-7)
46	719/2026	07.01.2026	CRLMC-5597/2025	S.MOHARANA	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	CRIMINAL MISC	(Seat No-2)
47	720/2026	07.01.2026	CMP-727/2025	A.K.SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-05		(Seat No-2)
48	721/2026	07.01.2026	CMP-98/2025	B.R.SETH	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-05		(Seat No-2)
49	723/2026	07.01.2026	FAO-13/2025	N.SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-24		(Seat No-2)

50	724/2026	07.01.2026	WP (C) - 35293/2025	A.K.BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01- 05	WRIT BRANCH-6	(Seat No- 26)
51	725/2026	07.01.2026	CMP- 2072/2025	P.K.DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01- 06		(Seat No- 26)
52	726/2026	07.01.2026	CRLREV- 1101/2025	S.BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01- 05		(Seat No- 26)
53	728/2026	07.01.2026	CRLREV- 1048/2025	M.R.SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-02- 09		(Seat No- 26)
54	729/2026	07.01.2026	WP (C) - 36974/2025	S. K. SAHU	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-01- 05		(Seat No- 26)
55	730/2026	07.01.2026	WP (C) - 36234/2025	P. K. JENA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-01- 05		(Seat No- 26)
56	731/2026	07.01.2026	WP (C) - 36537/2025	P. K. JENA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-01- 05	WRIT BRANCH-3	(Seat No- 33)
57	732/2026	07.01.2026	WP (C) - 36540/2025	P. K. JENA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-01- 05	WRIT BRANCH-8	(Seat No- 41)
58	733/2026	07.01.2026	WP (C) - 36266/2025	S. SAMAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-01- 05	WRIT BRANCH (DIVISION BENCH-1)	(Seat No- 103)
59	734/2026	07.01.2026	WP (C) - 36274/2025	S. SAMAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-01- 05		(Seat No- 103)
60	736/2026	07.01.2026	WP (C) - 36541/2025	S. SAMAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-01- 05	WRIT BRANCH-2	(Seat No- 45)
61	737/2026	07.01.2026	WP (C) - 36547/2025	S. SAMAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-01- 05		(Seat No- 45)
62	738/2026	07.01.2026	WP (C) - 36543/2025	S. SAMAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-01- 05	WRIT BRANCH-5	(Seat No- 23)
63	739/2026	07.01.2026	WP (C) - 36858/2025	A. K. MOHANTY	C.O.	COURT NO. 25	Order Dtd. 9999-12- 31	WRIT BRANCH-8	(Seat No- 41)
64	740/2026	07.01.2026	WP (C) - 36891/2025	R. SAMAL	C.O.	COURT NO. 25	Order Dtd. 2026-01- 05	WRIT BRANCH-8	(Seat No- 41)
65	741/2026	07.01.2026	WP (C) - 34000/2025	R. C. BEHERA	C.O.	COURT NO. 25	Order Dtd. 2026-01- 05		(Seat No- 41)
66	742/2026	07.01.2026	WP (C) - 29837/2025	R. N. BARIK	C.O.	COURT NO. 25	Order Dtd. 2026-01- 05	WRIT BRANCH-7	(Seat No- 48)
67	743/2026	07.01.2026	WP (C) - 25531/2025	B. B. RAY	C.O.	COURT NO.	Order Dtd. 2026-01- 05	WRIT BRANCH-2	(Seat No-9)

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68	744/2026	07.01.2026	WP (C) - 37780/2025	D. BISWAL	C.O.	COURT NO. 25	Order Dtd. 2026-01-05	WRIT BRANCH-2	(Seat No-6)
69	746/2026	07.01.2026	WP (C) - 37782/2025	D. BISWAL	C.O.	COURT NO. 25	Order Dtd. 2026-01-05	WRIT BRANCH (DIVISION BENCH-3)	(Seat No-117)
70	747/2026	07.01.2026	WP (C) - 37809/2025	M. R. ROUTRAY	C.O.	COURT NO. 25	Order Dtd. 2026-01-05	WRIT BRANCH-6	(Seat No-35)
71	748/2026	07.01.2026	WP (C) - 36230/2025	D. BISWAL	C.O.	COURT NO. 25	Order Dtd. 2026-01-05	WRIT BRANCH-8	(Seat No-40)
72	749/2026	07.01.2026	WP (C) - 36483/2025	D. BISWAL	C.O.	COURT NO. 25	Order Dtd. 2026-01-05	WRIT BRANCH-8	(Seat No-41)
73	751/2026	07.01.2026	WP (C) - 36565/2025	D. BISWAL	C.O.	COURT NO. 25	Order Dtd. 2026-01-05	WRIT BRANCH (DIVISION BENCH-3)	(Seat No-122)
74	752/2026	07.01.2026	WP (C) - 36852/2025	D. BISWAL	C.O.	COURT NO. 25	Order Dtd. 2026-01-05	WRIT BRANCH-1	(Seat No-30)
75	754/2026	07.01.2026	WP (C) - 33265/2025	S. R. SETHI	C.O.	COURT NO. 25	Order Dtd. 2026-01-05		(Seat No-30)
76	755/2026	07.01.2026	WP (C) - 37515/2025	A. B. MALLICK	C.O.	COURT NO. 25	Order Dtd. 2026-01-06		(Seat No-30)
77	756/2026	07.01.2026	WP (C) - 30120/2025	G. N. BARIK	C.O.	COURT NO. 25	Order Dtd. 2026-01-06		(Seat No-30)
78	757/2026	07.01.2026	WP (C) - 36899/2025	S. SWAIN	C.O.	COURT NO. 25	Order Dtd. 2026-01-05		(Seat No-30)
79	758/2026	07.01.2026	WP (C) - 35133/2025	S. SWAIN	C.O.	COURT NO. 25	Order Dtd. 2026-01-05	WRIT BRANCH-4	(Seat No-17)
80	759/2026	07.01.2026	ABLAPL-15058/2025	JADUNATH PRADHAN	C.O.	COURT NO. 25	Order Dtd. 2026-01-05	BAIL-1	(Seat No-3)
81	760/2026	07.01.2026	ABLAPL-15061/2025	JADUNATH PRADHAN	C.O.	COURT NO. 25	Order Dtd. 2026-01-05		(Seat No-3)
82	761/2026	07.01.2026	ABLAPL-28/2026	BHOJARAJ SETH	C.O.	COURT NO. 17	Order Dtd. 2026-01-06		(Seat No-3)
83	762/2026	07.01.2026	BLAPL-13756/2025	H. K. PATRA	C.O.	COURT NO. 17	Order Dtd. 2026-01-05		(Seat No-3)
84	763/2026	07.01.2026	ABLAPL-26/2026	BHOJARAJ SETH	C.O.	COURT NO. 17	Order Dtd. 2026-01-06	BAIL-2	(Seat No-10)

85	764/2026	07.01.2026	ABLAPL-23/2026	BR SENAPATI	C.O.	COURT NO. 17	Order Dtd. 2026-01-06	BAIL-2	(Seat No-11)
86	765/2026	07.01.2026	ABLAPL-22/2026	HEMANTA KUMAR ROUT	C.O.	COURT NO. 17	Order Dtd. 2026-01-06		(Seat No-11)
87	766/2026	07.01.2026	ABLAPL-16/2026	SARAT CHANDRA MEKAP	C.O.	COURT NO. 17	Order Dtd. 2026-01-06		(Seat No-11)
88	768/2026	07.01.2026	ABLAPL-15051/2025	HEMANTA KUMAR TRIPATHY	C.O.	COURT NO. 17	Order Dtd. 2026-01-05	BAIL-1	(Seat No-3)
89	769/2026	07.01.2026	ABLAPL-3/2026	PK MISHRA	C.O.	COURT NO. 17	Order Dtd. 2026-01-06		(Seat No-3)
90	770/2026	07.01.2026	ABLAPL-15054/2025	G. K. ROUT	C.O.	COURT NO. 17	Order Dtd. 2026-01-05		(Seat No-3)
91	771/2026	07.01.2026	BLAPL-13811/2025	SUSANTA KUMAR LENKA	C.O.	COURT NO. 15	Order Dtd. 2026-01-05		(Seat No-3)
92	772/2026	07.01.2026	ABLAPL-15062/2025	P. K. BARIK	C.O.	COURT NO. 15	Order Dtd. 2026-01-05		(Seat No-3)
93	773/2026	07.01.2026	BLAPL-13869/2025	SUSANTA KUMAR LENKA	C.O.	COURT NO. 15	Order Dtd. 2026-01-05		(Seat No-3)
94	774/2026	07.01.2026	BLAPL-13833/2025	SUSANTA KUMAR LENKA	C.O.	COURT NO. 15	Order Dtd. 2026-01-05		(Seat No-3)
95	775/2026	07.01.2026	BLAPL-13815/2025	TUKUNA KUMAR MISHRA	C.O.	COURT NO. 15	Order Dtd. 2026-01-05		(Seat No-3)
96	776/2026	07.01.2026	CRLMC-5552/2025	A. K. BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-05		(Seat No-3)
97	777/2026	07.01.2026	CRLMC-5603/2025	SARAT DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-05		(Seat No-3)
98	778/2026	07.01.2026	WP (C) - 36964/2025	M. K. MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-05	WRIT BRANCH-2	(Seat No-34)
99	779/2026	07.01.2026	WP (C) - 36658/2025	K. K. NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-05	WRIT BRANCH-3	(Seat No-14)
100	780/2026	07.01.2026	CONTC-5958/2025	D K MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-06		(Seat No-14)
101	781/2026	07.01.2026	CONTC-5960/2025	D K MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-06		(Seat No-14)
102	782/2026	07.01.2026	WP (C) - 5959/2025	D K MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-24	WRIT BRANCH-4	(Seat No-46)

103	783/2026	07.01.2026	WP (C) - 5964/2025	M R ROUTRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-04	WRIT BRANCH-3	(Seat No-13)
104	784/2026	07.01.2026	CONTC-5989/2025	S K PRADHAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-06		(Seat No-13)
105	785/2026	07.01.2026	CONTC-6127/2025	S K PRADHAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-06		(Seat No-13)
106	787/2026	07.01.2026	WP (C) - 29763/2025	S NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-06		(Seat No-13)
107	789/2026	07.01.2026	WP (C) - 34773/2025	AJAY KUMAR NANDY	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-05	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-114)
108	790/2026	07.01.2026	WP (C) - 35018/2025	S K MISHRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-06	WRIT BRANCH-6	(Seat No-26)
109	792/2026	07.01.2026	WP (C) - 35789/2025	M R ROUTRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-06	WRIT BRANCH-6	(Seat No-26)
110	793/2026	07.01.2026	WP (C) - 36617/2025	T SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-06		(Seat No-26)
111	794/2026	07.01.2026	WP (C) - 36963/2025	D K MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-06		(Seat No-26)
112	795/2026	07.01.2026	WP (C) - 36920/2025	S K RATH	C.O.	COURT NO. 1	Order Dtd. 9999-12-31		(Seat No-26)
113	796/2026	07.01.2026	WP (C) - 36999/2025	M R ROUTRAY	C.O.	COURT NO. 1	Order Dtd. 2026-01-06	WRIT BRANCH-7	(Seat No-15)
114	798/2026	07.01.2026	WP (C) - 36928/2025	S K RATH	C.O.	COURT NO. 1	Order Dtd. 2026-01-06	WRIT BRANCH-7	(Seat No-15)
115	799/2026	07.01.2026	WP (C) - 36902/2025	S K RATH	C.O.	COURT NO. 1	Order Dtd. 2026-01-06		(Seat No-15)
116	800/2026	07.01.2026	WP (C) - 36935/2025	P K DAS	C.O.	COURT NO. 1	Order Dtd. 2026-01-19	WRIT BRANCH-7	(Seat No-15)
117	801/2026	07.01.2026	WP (C) - 36935/2025	P K DAS	C.O.	COURT NO. 1	Order Dtd. 2026-01-19	WRIT BRANCH-7	(Seat No-15)
118	802/2026	07.01.2026	WP (C) - 37043/2025	PRATAP KUMAR MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2026-01-06	WRIT BRANCH-7	(Seat No-18)
119	803/2026	07.01.2026	WP (C) - 37080/2025	K K NAYAK	C.O.	COURT NO. 1	Order Dtd. 2026-01-06	WRIT BRANCH-5	(Seat No-47)
120	804/2026	07.01.2026	ABLAPL-14941/2025	G SAHOO	C.O.	COURT NO. 1	Order Dtd. 2025-12-30		(Seat No-

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121	805/2026	07.01.2026	ABLAPL-14945/2025	G SAHOO	C.O.	COURT NO. 1	Order Dtd. 2025-12-30	BAIL-1	(Seat No-3)
122	806/2026	07.01.2026	WP (C) - 37455/2025	D K SETHI	C.O.	COURT NO. 1	Order Dtd. 2026-01-06	WRIT BRANCH-6	(Seat No-24)
123	807/2026	07.01.2026	WP (C) - 37475/2025	D SAMAL	C.O.	COURT NO. 1	Order Dtd. 9999-12-31	WRIT BRANCH-5	(Seat No-23)
124	808/2026	07.01.2026	WP (C) - 37472/2025	J SAHOO	C.O.	COURT NO. 1	Order Dtd. 2026-01-06	WRIT BRANCH-4	(Seat No-46)
125	809/2026	07.01.2026	WP (C) - 37610/2025	N CH SINHA	C.O.	COURT NO. 1	Order Dtd. 2026-01-06	WRIT BRANCH-1	(Seat No-3)
126	810/2026	07.01.2026	WP (C) - 37719/2025	T SWAIN	C.O.	COURT NO. 1	Order Dtd. 2026-01-06		(Seat No-3)
127	811/2026	07.01.2026	WP (C) - 37708/2025	N ROUT	C.O.	COURT NO. 1	Order Dtd. 2026-01-06	WRIT BRANCH-3	(Seat No-13)
128	812/2026	07.01.2026	CONTC-5983/2025	M NAIK	C.O.	COURT NO. 1	Order Dtd. 2026-01-06		(Seat No-13)
129	813/2026	07.01.2026	CONTC-5916/2025	K PARIDA	C.O.	COURT NO. 1	Order Dtd. 2026-01-06		(Seat No-13)
130	814/2026	07.01.2026	CONTC-5918/2025	K PARIDA	C.O.	COURT NO. 1	Order Dtd. 2026-01-06		(Seat No-13)
131	816/2026	07.01.2026	WP (C) - 35066/2025	A MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2026-01-06		(Seat No-13)
132	817/2026	07.01.2026	BLAPL-3948/2025	G SUNDARA	C.O.	COURT NO. 1	Judgement Dtd. 2026-01-06	BAIL-2	(Seat No-18)
133	819/2026	07.01.2026	WP (C) - 20966/2025	B BARIK	C.O.	COURT NO. 1	Order Dtd. 2026-01-05	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-104)
134	823/2026	07.01.2026	FAO-389/2017	A K SWAIN	C.O.	COURT NO. 1	Order Dtd. 2025-12-24	MISC. APPEAL SEC.	(Seat No-5)
135	825/2026	07.01.2026	FAO-389/2017	A MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2025-12-24	MISC. APPEAL SEC.	(Seat No-5)
136	831/2026	07.01.2026	FAO-437/2020	A MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2025-12-24	MISC. APPEAL SEC.	(Seat No-5)
137	834/2026	07.01.2026	FAO-293/2021	S SWAIN	C.O.	COURT NO. 1	Order Dtd. 2025-12-24	MISC. APPEAL SEC.	(Seat No-2)
138	837/2026	07.01.2026	FAO-78/2019	D NAYAK	C.O.	COURT NO. 1	Order Dtd. 2025-12-24	MISC. APPEAL SEC.	(Seat No-9)

139	838/2026	07.01.2026	FAO-5/2019	N K ROUT	C.O.	COURT NO. 1	Order Dtd. 2025-12-24	MISC. APPEAL SEC.	(Seat No-9)
140	839/2026	07.01.2026	FAO-5/2019	D J SWAIN	C.O.	COURT NO. 1	Order Dtd. 2025-12-24	MISC. APPEAL SEC.	(Seat No-9)
141	841/2026	07.01.2026	FAO-273/2021	P K LENKA	C.O.	COURT NO. 1	Order Dtd. 2025-12-24	MISC. APPEAL SEC.	(Seat No-2)
142	843/2026	07.01.2026	FAO-273/2021	N K ROUT	C.O.	COURT NO. 1	Order Dtd. 2025-12-24	MISC. APPEAL SEC.	(Seat No-2)
143	844/2026	07.01.2026	FAO-544/2020	NIBEDITA SAHOO	C.O.	COURT NO. 1	Order Dtd. 2025-12-24	MISC. APPEAL SEC.	(Seat No-9)
144	845/2026	07.01.2026	WP (C) - 36396/2025	B. K. SETHI	C.O.	COURT NO. 1	Order Dtd. 2026-01-06		(Seat No-9)
145	846/2026	07.01.2026	FAO-207/2021	J SAHOO	C.O.	COURT NO. 1	Order Dtd. 2025-12-24	MISC. APPEAL SEC.	(Seat No-2)
146	847/2026	07.01.2026	CRLREV-1132/2025	G.R.PATRA	C.O.	COURT NO. 1	Order Dtd. 2026-01-05		(Seat No-2)
147	848/2026	07.01.2026	FAO-207/2021	GOPINATH SETHI	C.O.	COURT NO. 1	Order Dtd. 2025-12-24	MISC. APPEAL SEC.	(Seat No-2)
148	849/2026	07.01.2026	FAO-61/2012	M/S.PURNENDU PR.RAY	C.O.	COURT NO. 1	Order Dtd. 2025-12-24	MISC. APPEAL SEC.	(Seat No-5)
149	850/2026	07.01.2026	ABLAPL-15038/2025	SATYANARAYAN MISHRA	C.O.	COURT NO. 1	Order Dtd. 2026-01-05	BAIL-1	(Seat No-4)
150	851/2026	07.01.2026	ABLAPL-14834/2025	G SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-12-30		(Seat No-4)
151	852/2026	07.01.2026	ABLAPL-14855/2025	G SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-30		(Seat No-4)
152	853/2026	07.01.2026	ABLAPL-14862/2025	KK NATH	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-30	BAIL-2	(Seat No-17)
153	854/2026	07.01.2026	ABLAPL-14849/2025	G S MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-30		(Seat No-17)
154	855/2026	07.01.2026	ABLAPL-14839/2025	AJIT KUMAR PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-30		(Seat No-17)
155	856/2026	07.01.2026	ABLAPL-14818/2025	R R DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-30		(Seat No-17)
156	857/2026	07.01.2026	WP (C) - 32723/2025	B DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-06	WRIT BRANCH-8	(Seat No-43)
157	858/2026	07.01.2026	WP (C) - 36478/2025	B DAS	C.O.	COURT NO. 2	Order Dtd. 2026-01-06	WRIT BRANCH-6	(Seat No-

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158	859/2026	07.01.2026	WP (C) - 36481/2025	B DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-06	WRIT BRANCH-4	(Seat No-46)
159	860/2026	07.01.2026	WP (C) - 36510/2025	B DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-06		(Seat No-46)
160	861/2026	07.01.2026	WP (C) - 36459/2025	B DAS	C.O.	COURT NO. 1	Order Dtd. 2026-01-27	WRIT BRANCH-6	(Seat No-35)
161	862/2026	07.01.2026	WP (C) - 36580/2025	J J PRADHAN	C.O.	COURT NO. 1	Order Dtd. 2026-01-06		(Seat No-35)
162	863/2026	07.01.2026	WP (C) - 37713/2025	B DAS	C.O.	COURT NO. 1	Order Dtd. 2026-01-06	WRIT BRANCH-4	(Seat No-46)
163	865/2026	07.01.2026	ABLAPL-14860/2025	HIMANSHU KUMR BHOL	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-30	BAIL-2	(Seat No-17)
164	866/2026	07.01.2026	WP (C) - 37670/2025	B. K. DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-06	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-108)
165	867/2026	07.01.2026	WP (C) - 37180/2025	B. BARIK	C.O.	COURT NO. 6	Order Dtd. 2026-01-20	WRIT BRANCH (DIVISION BENCH-3)	(Seat No-120)
166	868/2026	07.01.2026	WP (C) - 37327/2025	B. K. SETHI	C.O.	COURT NO. 6	Order Dtd. 2026-01-06		(Seat No-120)
167	869/2026	07.01.2026	WP (C) - 37734/2025	B. M. SARANGI	C.O.	COURT NO. 6	Order Dtd. 2026-01-06	WRIT BRANCH-4	(Seat No-46)
168	870/2026	07.01.2026	WP (C) - 37840/2025	A. MOHANTY	C.O.	COURT NO. 6	Order Dtd. 2026-01-06	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-115)
169	871/2026	07.01.2026	WP (C) - 36901/2025	J. LENKA	C.O.	COURT NO. 6	Order Dtd. 2026-01-05		(Seat No-115)
170	872/2026	07.01.2026	WP (C) - 37360/2025	S. BISWAL	C.O.	COURT NO. 6	Order Dtd. 2026-01-05		(Seat No-115)
171	873/2026	07.01.2026	WP (C) - 36936/2025	T. K. JENA	C.O.	COURT NO. 6	Order Dtd. 2026-01-06	WRIT BRANCH-4	(Seat No-46)
172	874/2026	07.01.2026	WP (C) - 34331/2025	N. K. SATAPATHY	C.O.	COURT NO. 6	Order Dtd. 2026-01-19	WRIT BRANCH-4	(Seat No-27)
173	875/2026	07.01.2026	WP (C) - 37322/2025	S. MITRA	C.O.	COURT NO. 6	Order Dtd. 2026-01-06	WRIT BRANCH-7	(Seat No-15)
174	876/2026	07.01.2026	WP (C) - 25729/2025	J. DEHURY	C.O.	COURT NO. 6	Order Dtd. 2026-03-17	WRIT BRANCH-2	(Seat No-

									34)
175	878/2026	07.01.2026	CRLMC-3416/2025	P.K.MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-09-03		(Seat No-34)
176	879/2026	07.01.2026	CRLA-533/2025	H.K.PATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	CRIMINAL APPEAL	(Seat No-8)
177	881/2026	07.01.2026	CRLMC-5629/2025	P.MUDULI	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31		(Seat No-8)
178	882/2026	07.01.2026	CRLMC-5119/2025	R.K.MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-04		(Seat No-8)
179	883/2026	07.01.2026	CRLMC-4904/2025	ASWINI KUMAR MISHRA 3	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-11-26		(Seat No-8)
180	884/2026	07.01.2026	CRLMC-5219/2025	D.SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-11		(Seat No-8)
181	885/2026	07.01.2026	CRLMC-4377/2025	AMLAN SHAKTI PAUL	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-10-27		(Seat No-8)
182	886/2026	07.01.2026	FAO-13/2025	J.SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-24		(Seat No-8)
183	887/2026	07.01.2026	FAO-199/2025	S.SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-24		(Seat No-8)
184	888/2026	07.01.2026	FAO-514/2025	R.K.SAHU	C.O.	COURT NO. 6	Order Dtd. 2026-02-02		(Seat No-8)
185	889/2026	07.01.2026	CONTC-3963/2025	A.B.MALLICK	C.O.	COURT NO. 6	Order Dtd. 2026-01-06		(Seat No-8)
186	890/2026	07.01.2026	CONTC-3962/2025	A.B.MALLICK	C.O.	COURT NO. 6	Order Dtd. 2026-01-06		(Seat No-8)
187	891/2026	07.01.2026	CONTC-3929/2025	S.P.BARIK	C.O.	COURT NO. 6	Order Dtd. 2026-01-06		(Seat No-8)
188	892/2026	07.01.2026	ABLAPL-14813/2025	SARAT DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-30	BAIL-1	(Seat No-14)
189	893/2026	07.01.2026	CMP-161/2023	H K MOHANTA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-06	WRIT BRANCH-6	(Seat No-16)
190	894/2026	07.01.2026	CMP-366/2024	L MISHRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-06	WRIT BRANCH-1	(Seat No-30)
191	895/2026	07.01.2026	CMP-366/2024	H K MOHANTA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-06	WRIT BRANCH-1	(Seat No-30)
192	896/2026	07.01.2026	ABLAPL-14859/2025	M. R. DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-30	BAIL-2	(Seat No-17)
193	897/2026	07.01.2026	ABLAPL-14980/2025	M. R. DAS	C.O.	COURT NO. 2	Order Dtd. 2025-12-30	BAIL-1	(Seat No-1)

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194	898/2026	07.01.2026	ABLAPL-15050/2025	BISWARANJAN DALAI	C.O.	COURT NO. 17	Order Dtd. 2026-02-16	BAIL-1	(Seat No-6)
195	899/2026	07.01.2026	ABLAPL-15076/2025	BISWARANJAN DALAI	C.O.	COURT NO. 17	Order Dtd. 2026-01-05		(Seat No-6)
196	900/2026	07.01.2026	ABLAPL-14803/2025	H. K. PATRA	C.O.	COURT NO. 17	Order Dtd. 2025-12-30		(Seat No-6)
197	901/2026	07.01.2026	ABLAPL-14811/2025	H. K. PATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-30	BAIL-2	(Seat No-18)
198	902/2026	07.01.2026	ABLAPL-14812/2025	JADUNATH PRADHAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-30		(Seat No-18)
199	903/2026	07.01.2026	ABLAPL-14801/2025	H. K. PATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-30		(Seat No-18)
200	904/2026	07.01.2026	ABLAPL-14851/2025	S. CHOUDHURY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-30		(Seat No-18)
201	905/2026	07.01.2026	ABLAPL-14832/2025	S. CHOUDHURY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-30	BAIL-1	(Seat No-5)
202	906/2026	07.01.2026	ABLAPL-14973/2025	SUSANTA KUMAR LENKA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-30		(Seat No-5)
203	907/2026	07.01.2026	ABLAPL-14988/2025	SUSANTA KUMAR LENKA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-30	BAIL-1	(Seat No-6)
204	908/2026	07.01.2026	ABLAPL-14864/2025	G. R. DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-30		(Seat No-6)
205	909/2026	07.01.2026	ABLAPL-12314/2025	S. CHOUDHURY	C.O.	COURT NO. 17	Order Dtd. 2025-11-07	BAIL-2	(Seat No-11)
206	910/2026	07.01.2026	WP (C) - 36006/2025	P. L. MISHRA	C.O.	COURT NO. 17	Order Dtd. 2026-01-05	WRIT BRANCH-5	(Seat No-23)
207	911/2026	07.01.2026	WP (C) - 33986/2025	S. K. LENKA	C.O.	COURT NO. 17	Order Dtd. 2026-01-05	WRIT BRANCH-5	(Seat No-21)
208	912/2026	07.01.2026	WP (C) - 36253/2025	A.K.SAHOO	C.O.	COURT NO. 17	Order Dtd. 2026-01-06		(Seat No-21)
209	913/2026	07.01.2026	WP (C) - 36433/2025	R.K.NAYAK	C.O.	COURT NO. 17	Order Dtd. 2026-01-06	WRIT BRANCH-5	(Seat No-21)
210	914/2026	07.01.2026	WP (C) - 36276/2025	S.K.PRADHAN	C.O.	COURT NO. 17	Order Dtd. 2026-01-06	WRIT BRANCH-4	(Seat No-37)
211	915/2026	07.01.2026	WP (C) -	S.K.PRADHAN	C.O.	COURT	Order Dtd. 2026-01-		(Seat

			36105/2025			NO. 17	06		No-37)
212	917/2026	07.01.2026	WP (C) - 36144/2025	S.K.PRADHAN	C.O.	COURT NO. 17	Order Dtd. 2026-01-06	WRIT BRANCH-4	(Seat No-37)
213	919/2026	07.01.2026	WP (C) - 36176/2025	S.K.PRADHAN	C.O.	COURT NO. 17	Order Dtd. 2026-01-06	WRIT BRANCH-7	(Seat No-10)
214	921/2026	07.01.2026	WP (C) - 37169/2025	P.K.MOHANTY	C.O.	COURT NO. 21	Order Dtd. 2026-01-19	WRIT BRANCH-7	(Seat No-15)
215	922/2026	07.01.2026	WP (C) - 37233/2025	P.K.PRADHAN	C.O.	COURT NO. 21	Order Dtd. 2026-01-06	WRIT BRANCH-7	(Seat No-18)
216	923/2026	07.01.2026	BLAPL-10619/2025	AMLAN SHAKTI PAUL	C.O.	COURT NO. 21	Order Dtd. 2026-01-06		(Seat No-18)
217	924/2026	07.01.2026	WP (C) - 11145/2024	P.NAYAK	C.O.	COURT NO. 23	Order Dtd. 2026-03-02	WRIT BRANCH-2	(Seat No-7)
218	925/2026	07.01.2026	BLAPL-10546/2025	BINDU SAGAR SWAIN	C.O.	COURT NO. 23	Order Dtd. 2026-01-06	BAIL-2	(Seat No-7)
219	926/2026	07.01.2026	BLAPL-10352/2025	TUKUNA KUMAR MISHRA	C.O.	COURT NO. 23	Order Dtd. 2026-01-06	BAIL-1	(Seat No-3)
220	927/2026	07.01.2026	WP (C) - 12733/2007	KISHTISH	C.O.	COURT NO. 23	Order Dtd. 2026-01-05	WRIT BRANCH-1	(Seat No-3)
221	928/2026	07.01.2026	WP (C) - 36699/2025	R, DAS	C.O.	COURT NO. 21	Order Dtd. 2026-02-12		(Seat No-3)
222	929/2026	07.01.2026	BLAPL-11636/2025	M. SAHOO	C.O.	COURT NO. 21	Order Dtd. 2026-01-06		(Seat No-3)
223	930/2026	07.01.2026	WP (C) - 35018/2025	P.K.DASH	C.O.	COURT NO. 21	Order Dtd. 2026-01-06	WRIT BRANCH-6	(Seat No-26)
224	931/2026	07.01.2026	WP (C) - 12733/2007	N CH SINHA	C.O.	COURT NO. 21	Order Dtd. 2026-01-05	WRIT BRANCH-1	(Seat No-3)
225	932/2026	07.01.2026	BLAPL-11824/2025	M. SAHOO	C.O.	COURT NO. 21	Order Dtd. 2026-01-06		(Seat No-3)
226	933/2026	07.01.2026	WP (C) - 36488/2025	S.SAHOO	C.O.	COURT NO. 21	Order Dtd. 2026-03-12		(Seat No-3)
227	934/2026	07.01.2026	BLAPL-6061/2025	G. R. DAS	C.O.	COURT NO. 21	Order Dtd. 2026-01-06		(Seat No-3)
228	935/2026	07.01.2026	ABLAPL-15029/2025	A K TRIPATHY	C.O.	COURT NO. 21	Order Dtd. 2026-01-05		(Seat No-3)

229	936/2026	07.01.2026	ABLAPL-14982/2025	BALARAM SINGH	C.O.	COURT NO. 21	Order Dtd. 2025-12-30		(Seat No-3)
230	938/2026	07.01.2026	WP (C) - 36280/2025	S.K.PRADHAN	C.O.	COURT NO. 21	Order Dtd. 2026-01-06	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-102)
231	939/2026	07.01.2026	ABLAPL-14983/2025	BALARAM SINGH	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-30		(Seat No-102)
232	941/2026	07.01.2026	ABLAPL-14917/2025	BALARAM SINGH	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-30		(Seat No-102)
233	942/2026	07.01.2026	BLAPL-13812/2025	A PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-06		(Seat No-102)
234	943/2026	07.01.2026	WP (C) - 36141/2025	S.K.PRADHAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-06		(Seat No-102)
235	945/2026	07.01.2026	WP (C) - 37640/2025	J.BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-06	WRIT BRANCH-7	(Seat No-18)
236	946/2026	07.01.2026	BLAPL-11641/2025	SEETARAM JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-06		(Seat No-18)
237	947/2026	07.01.2026	BLAPL-8396/2025	SUSHANTA KUMAR DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-06	BAIL-1	(Seat No-15)
238	949/2026	07.01.2026	BLAPL-10438/2025	P PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-06		(Seat No-15)
239	950/2026	07.01.2026	WP (C) - 28582/2025	N.K.ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-06	WRIT BRANCH-4	(Seat No-17)
240	951/2026	07.01.2026	BLAPL-10337/2025	D K NAIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-06		(Seat No-17)
241	952/2026	07.01.2026	WP (C) - 7831/2025	J.SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-06	WRIT BRANCH-1	(Seat No-31)
242	954/2026	07.01.2026	BLAPL-12265/2025	SATYAPRIYA SAMANTA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-06	BAIL-1	(Seat No-3)
243	955/2026	07.01.2026	BLAPL-12045/2025	B R SENAPATI	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-06	BAIL-2	(Seat No-10)
244	956/2026	07.01.2026	WP (C) - 15230/2005	P.K.SWAIN	C.O.	COURT NO. 20	Order Dtd. 2026-03-13	WRIT BRANCH-8	(Seat No-39)
245	958/2026	07.01.2026	WP (C) - 27904/2025	M.R.ROUTRAY	C.O.	COURT NO. 20	Order Dtd. 2026-01-06	WRIT BRANCH-6	(Seat No-25)
246	961/2026	07.01.2026	WP (C) - 27705/2025	A K JATI	C.O.	COURT NO.	Order Dtd. 2026-01-06	WRIT BRANCH-5	(Seat No-

						20			32)
247	962/2026	07.01.2026	WP (C) - 27709/2025	A K JATI	C.O.	COURT NO. 20	Order Dtd. 2026-01- 06	WRIT BRANCH-2	(Seat No- 34)
248	964/2026	07.01.2026	WP (C) - 37841/2025	P K SAHOO	C.O.	COURT NO. 20	Order Dtd. 2026-01- 06	WRIT BRANCH-4	(Seat No- 17)
249	966/2026	07.01.2026	BLAPL- 12029/2025	D MOHAPATRA	C.O.	COURT NO. 20	Order Dtd. 2026-01- 06		(Seat No- 17)
250	969/2026	07.01.2026	WP (C) - 37821/2025	P K SAHOO	C.O.	COURT NO. 20	Order Dtd. 2026-01- 06	WRIT BRANCH-1	(Seat No-3)
251	973/2026	07.01.2026	WP (C) - 28895/2025	B. MOHAPATRA	C.O.	COURT NO. 20	Order Dtd. 2026-01- 05	WRIT BRANCH-3	(Seat No- 33)
252	974/2026	07.01.2026	WP (C) - 28469/2025	S. K. BEHERA	C.O.	COURT NO. 1	Order Dtd. 2026-03- 12	WRIT BRANCH-5	(Seat No- 32)
253	985/2026	07.01.2026	WP (C) - 23406/2025	B. S. SWAIN	C.O.	COURT NO. 1	Order Dtd. 2026-01- 06		(Seat No- 32)
254	987/2026	07.01.2026	WP (C) - 33910/2025	R. K. BEHERA	C.O.	COURT NO. 1	Order Dtd. 2026-01- 06	WRIT BRANCH-6	(Seat No- 25)
255	991/2026	07.01.2026	WP (C) - 30120/2025	S. DAS	C.O.	COURT NO. 1	Order Dtd. 5000-01- 01		(Seat No- 25)
256	999/2026	07.01.2026	CMP- 1658/2025	H.K.PANDA	C.O.	COURT NO. 1	Order Dtd. 2026-01- 06		(Seat No- 25)
257	1000/2026	07.01.2026	CMP- 1731/2025	P.K.MISHRA	C.O.	COURT NO. 23	Order Dtd. 2026-03- 10		(Seat No- 25)
258	1001/2026	07.01.2026	CMP- 1093/2025	G.SUNDARA	C.O.	COURT NO. 23	Order Dtd. 2026-02- 12		(Seat No- 25)
259	1002/2026	07.01.2026	CMP- 969/2025	M.N.MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2026-01- 05		(Seat No- 25)
260	1003/2026	07.01.2026	CMP- 98/2025	M.N.MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2026-01- 05		(Seat No- 25)
261	1004/2026	07.01.2026	CMP- 2118/2025	D.SAMAL	C.O.	COURT NO. 23	Order Dtd. 2026-02- 03		(Seat No- 25)
262	1005/2026	07.01.2026	CRLMC- 5690/2025	A.K.ROUL	C.O.	COURT NO. 23	Order Dtd. 2026-01- 05		(Seat No- 25)
263	1006/2026	07.01.2026	CRLMC- 4356/2025	U.DAS	C.O.	COURT NO. 23	Order Dtd. 2026-01- 05		(Seat No- 25)
264	1007/2026	07.01.2026	CRLMC-	R.K.MALLICK	C.O.	COURT	Order Dtd. 2026-01-		(Seat

			5654/2025			NO. 23	06		No- 25)
265	1008/2026	07.01.2026	CRLMP- 1596/2025	BYOMAKESH TRIPATHY	C.O.	COURT NO. 23	Order Dtd. 2026-01- 05		(Seat No- 25)
266	1009/2026	07.01.2026	CRLMP- 1580/2025	BYOMAKESH TRIPATHY	C.O.	COURT NO. 23	Order Dtd. 2026-01- 05		(Seat No- 25)
267	1010/2026	07.01.2026	CRLMP- 1579/2025	B.TRIPATHY	C.O.	COURT NO. 2	Order Dtd. 9999-12- 31		(Seat No- 25)
268	1011/2026	07.01.2026	CRLMC- 68/2026	B.DAS	C.O.	COURT NO. 2	Order Dtd. 2026-01- 07		(Seat No- 25)
269	1012/2026	07.01.2026	BLAPL- 11584/2025	A. K. SRICHANDAN	C.O.	COURT NO. 2	Order Dtd. 2026-01- 06	BAIL-2	(Seat No-9)
270	1013/2026	07.01.2026	RPFAM- 308/2025	SARAT KUMAR PRADHAN	C.O.	COURT NO. 16	Order Dtd. 2026-01- 05		(Seat No-9)
271	1025/2026	07.01.2026	BLAPL- 11707/2025	BALARAM SINGH	C.O.	COURT NO. 16	Order Dtd. 2026-01- 06		(Seat No-9)
272	1028/2026	07.01.2026	BLAPL- 11720/2025	GAGAN ROUT	C.O.	COURT NO. 16	Order Dtd. 2026-01- 06		(Seat No-9)
273	1029/2026	07.01.2026	BLAPL- 10800/2025	PRASANJIT BEHERA	C.O.	COURT NO. 16	Order Dtd. 2026-01- 06		(Seat No-9)
274	1030/2026	07.01.2026	BLAPL- 10826/2025	JYOTIRANJAN SAHOO	C.O.	COURT NO. 16	Order Dtd. 2026-01- 06	BAIL-2	(Seat No- 12)
275	1031/2026	07.01.2026	BLAPL- 11770/2025	LAXMIDHAR SAHOO	C.O.	COURT NO. 16	Order Dtd. 2026-01- 06		(Seat No- 12)
276	1032/2026	07.01.2026	BLAPL- 10826/2025	P K MOHANTY	C.O.	COURT NO. 16	Order Dtd. 2026-01- 06	BAIL-2	(Seat No- 12)
277	1033/2026	07.01.2026	BLAPL- 11710/2025	S S BISWAL	C.O.	COURT NO. 16	Order Dtd. 2026-01- 06	BAIL-2	(Seat No- 10)
278	1034/2026	07.01.2026	RSA- 67/2019	A DAS	C.O.	COURT NO. 12	Order Dtd. 2026-03- 09	SECOND APPEAL	(Seat No-7)
279	1035/2026	07.01.2026	BLAPL- 11707/2025	D K MOHANPATRA	C.O.	COURT NO. 12	Order Dtd. 2026-01- 06		(Seat No-7)
280	1036/2026	07.01.2026	BLAPL- 11042/2025	SURYAKANTA DASMOHAPATRA	C.O.	COURT NO. 12	Order Dtd. 2026-01- 06		(Seat No-7)
281	1037/2026	07.01.2026	WP (C) - 24542/2012	P C MOAHNTY	C.O.	COURT NO. 12	Order Dtd. 2026-01- 05	WRIT BRANCH-7	(Seat No- 48)
282	1038/2026	07.01.2026	CRLMC-	LAXMIDHAR	C.O.	COURT	Order Dtd. 2026-01-		(Seat

			5503/2025	SAHOO		NO. 12	06		No-48)
283	1039/2026	07.01.2026	WP (C) - 36957/2025	K. C. MAJHI	C.O.	COURT NO. 12	Order Dtd. 2026-01-05	WRIT BRANCH-8	(Seat No-41)
284	1040/2026	07.01.2026	WP (C) - 37008/2025	S. DAS	C.O.	COURT NO. 6	Order Dtd. 2026-01-22	WRIT BRANCH-1	(Seat No-3)
285	1041/2026	07.01.2026	ABLAPL-14990/2025	DEBASISH PATNAIK	C.O.	COURT NO. 6	Order Dtd. 2025-12-30		(Seat No-3)
286	665/2026	07.01.2026	WP (C) - 32743/2025	DEBENDRA BEHERA	GENERAL		Order Dtd. 2025-12-10	WRIT BRANCH-7	(Seat No-10)
287	668/2026	07.01.2026	WP (C) - 32964/2025	DEBENDRA BEHERA	GENERAL		Order Dtd. 2025-12-10	WRIT BRANCH-2	(Seat No-34)
288	670/2026	07.01.2026	CONTC-4561/2025	DEBENDRA BEHERA	GENERAL		Order Dtd. 2025-12-11		(Seat No-34)
289	675/2026	07.01.2026	WP (C) - 34398/2025	DEBENDRA BEHERA	GENERAL		Order Dtd. 2026-01-05		(Seat No-34)
290	676/2026	07.01.2026	WP (C) - 37477/2025	INDULATA BEHERA	GENERAL		Entire Brief		(Seat No-34)
291	677/2026	07.01.2026	WP (C) - 36883/2025	DEBENDRA BEHERA	GENERAL		Order Dtd. 2026-01-05		(Seat No-34)
292	679/2026	07.01.2026	WP (C) - 33569/2025	DEBENDRA BEHERA	GENERAL		Petition		(Seat No-34)
293	683/2026	07.01.2026	WP (C) - 31471/2025	STHITI PRAGYAN SUNANDINI	GENERAL		Order Dtd. 2025-12-22		(Seat No-34)
294	686/2026	07.01.2026	CRLA-468/2012	SARBESWAR BEHERA	GENERAL		Judgement Dtd. 2024-01-08	CRIMINAL APPEAL	(Seat No-4)
295	689/2026	07.01.2026	FAO-389/2017	PRATAP KUMAR BEHERA	GENERAL		Judgement Dtd. 2025-12-24	MISC. APPEAL SEC.	(Seat No-5)
296	690/2026	07.01.2026	CRLMC-375/2020	GOPABANDHU SUNDARAY	GENERAL		Order Dtd. 2023-04-24	CRIMINAL MISC	(Seat No-2)
297	691/2026	07.01.2026	BLAPL-11352/2025	SWETAMBARA PUROHIT	GENERAL		Order Dtd. 2026-01-06	BAIL-1	(Seat No-2)
298	692/2026	07.01.2026	FAO-437/2020	PRATAP KUMAR BEHERA	GENERAL		Judgement Dtd. 2025-12-24	MISC. APPEAL SEC.	(Seat No-5)
299	693/2026	07.01.2026	FAO-154/2020	PRATAP KUMAR BEHERA	GENERAL		Judgement Dtd. 2025-12-24	MISC. APPEAL SEC.	(Seat No-9)
300	694/2026	07.01.2026	WA-1400/2024	RANJIT MOHANTY	GENERAL		Order Dtd. 2026-01-06	WRIT APPEAL	(Seat No-4)
301	695/2026	07.01.2026	WP (C) - 34056/2025	JAYADEV BHOI	GENERAL		Order Dtd. 2026-01-06	WRIT BRANCH-1	(Seat No-1)
302	697/2026	07.01.2026	ABLAPL-	RAMESH	GENERAL		Order Dtd. 2026-01-	BAIL-1	(Seat

			10628/2025	CHANDRA NAYAK			06		No-2)
303	722/2026	07.01.2026	CRLREV- 806/2025	BIRANCHI NARAYAN MAHAPATRA	GENERAL		Affidavit		(Seat No-2)
304	727/2026	07.01.2026	ABLAPL- 12831/2025	BASUDEV BARIK	GENERAL		Final Order	BAIL-1	(Seat No- 15)
305	735/2026	07.01.2026	ABLAPL- 14774/2025	JASPREET KAUR	GENERAL		Order Dtd. 2025-12- 30		(Seat No- 15)
306	745/2026	07.01.2026	WP (C) - 35456/2025	JASPREET KAUR	GENERAL		Order Dtd. 2025-12- 12	WRIT BRANCH-4	(Seat No- 17)
307	750/2026	07.01.2026	ABLAPL- 39/2026	UMA SHANKAR PATEL	GENERAL		Order Dtd. 2026-01- 06		(Seat No- 17)
308	753/2026	07.01.2026	FAO- 309/2019	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-12- 01	MISC. APPEAL SEC.	(Seat No-9)
309	767/2026	07.01.2026	BLAPL- 10922/2025	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-12- 22	BAIL-2	(Seat No- 16)
310	786/2026	07.01.2026	CRLMA- 151/2025	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-11- 28		(Seat No- 16)
311	788/2026	07.01.2026	CRLMC- 5695/2025	DILLIP KUMAR NANDA	GENERAL		Order Dtd. 2026-01- 05		(Seat No- 16)
312	791/2026	07.01.2026	WP (C) - 22502/2023	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-09- 04	WRIT BRANCH-1	(Seat No-4)
313	797/2026	07.01.2026	WA- 1887/2024	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-07- 18	WRIT APPEAL	(Seat No-3)
314	815/2026	07.01.2026	WPC (OAC) - 169/2017	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2023-09- 14	OA Branch	(Seat No-1)
315	840/2026	07.01.2026	CRLMP- 1584/2025	PRADEEP KUMAR DASH	GENERAL		Order Dtd. 2026-01- 05		(Seat No-1)
316	842/2026	07.01.2026	ABLAPL- 40/2026	ASUTOSH TRIPATHY	GENERAL		Order Dtd. 2026-01- 06	BAIL-2	(Seat No- 10)
317	877/2026	07.01.2026	WP (C) - 22335/2013	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2022-07- 11	WRIT BRANCH-7	(Seat No- 15)
318	880/2026	07.01.2026	WP (C) - 22144/2013	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2022-07- 11	WRIT BRANCH-5	(Seat No- 21)
319	916/2026	07.01.2026	WP (C) - 15236/2025	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-05- 30	WRIT BRANCH-5	(Seat No- 47)
320	918/2026	07.01.2026	WP (C) - 21262/2013	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2022-07- 11	WRIT BRANCH-5	(Seat No- 32)
321	920/2026	07.01.2026	WP (C) -	MANOJ KUMAR	GENERAL		Order Dtd. 2022-07-	WRIT	(Seat

			25373/2013	RANA			11	BRANCH-1	No-1)
322	937/2026	07.01.2026	WP (C) - 21263/2013	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2022-07- 11	WRIT BRANCH-5	(Seat No- 32)
323	940/2026	07.01.2026	WP (C) - 22141/2013	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2022-07- 11	WRIT BRANCH-5	(Seat No- 21)
324	944/2026	07.01.2026	WP (C) - 22142/2013	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2022-07- 11	WRIT BRANCH-5	(Seat No- 21)
325	948/2026	07.01.2026	WP (C) - 22143/2013	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2022-07- 11	WRIT BRANCH-5	(Seat No- 21)
326	953/2026	07.01.2026	WP (C) - 25669/2024	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-09- 19		(Seat No- 21)
327	957/2026	07.01.2026	WP (C) - 25674/2024	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-09- 19		(Seat No- 21)
328	959/2026	07.01.2026	WP (C) - 37087/2025	PRASANTA KUMAR PATRI	GENERAL		Order Dtd. 2026-01- 06	WRIT BRANCH-6	(Seat No- 24)
329	968/2026	07.01.2026	WP (C) - 30713/2025	PRASANTA KUMAR PATRI	GENERAL		Order Dtd. 2026-01- 06	WRIT BRANCH-7	(Seat No- 15)
330	970/2026	07.01.2026	ABLAPL- 15022/2025	PRASANTA KUMAR PATRI	GENERAL		Order Dtd. 2026-01- 06	BAIL-1	(Seat No-2)
331	976/2026	07.01.2026	ABLAPL- 15047/2025	PRASANTA KUMAR PATRI	GENERAL		Order Dtd. 2026-01- 06	BAIL-1	(Seat No- 13)
332	995/2026	07.01.2026	ABLAPL- 14826/2025	RAMAKANTA MISHRA	GENERAL		Order Dtd. 2025-12- 30		(Seat No- 13)
333	996/2026	07.01.2026	WP (C) - 9422/2011	PRASANTA KUMAR PATRI	GENERAL		Entire Brief		(Seat No- 13)
334	997/2026	07.01.2026	BLAPL- 12431/2025	OM PRAKASH SARAN	GENERAL		Order Dtd. 2026-01- 07		(Seat No- 13)
335	998/2026	07.01.2026	BLAPL- 13480/2025	OM PRAKASH SARAN	GENERAL		Order Dtd. 2026-01- 07	BAIL-1	(Seat No-2)
336	818/2026	07.01.2026	FAO- 375/2019	M K RANA	GENERAL		Order Dtd. 2024-11- 11	MISC. APPEAL SEC.	(Seat No-9)
337	820/2026	07.01.2026	ABLAPL- 10/2026	J P KAR	GENERAL		Order Dtd. 2026-01- 06		(Seat No-9)
338	821/2026	07.01.2026	ABLAPL- 19/2026	J P KAR	GENERAL		Order Dtd. 2026-01- 06		(Seat No-9)
339	822/2026	07.01.2026	ABLAPL- 8/2026	J P KAR	GENERAL		Order Dtd. 2026-01- 06		(Seat No-9)
340	824/2026	07.01.2026	WP (C) - 29835/2025	A K NAYAK	GENERAL		Order Dtd. 2025-12- 12	WRIT BRANCH-2	(Seat No-7)
341	826/2026	07.01.2026	WP (C) -	K C NAYAK	GENERAL		Order Dtd. 2025-04-		(Seat

			10938/2025				30		No-7)
342	827/2026	07.01.2026	ABLAPL-14567/2025	K SAHOO	GENERAL		Order Dtd. 2025-12-23	BAIL-2	(Seat No-8)
343	828/2026	07.01.2026	CRLMC-1762/2024	M K MOHANTY	GENERAL		Order Dtd. 9999-12-31		(Seat No-8)
344	829/2026	07.01.2026	ABLAPL-21/2026	J SAHOO	GENERAL		Order Dtd. 2026-01-06	BAIL-2	(Seat No-12)
345	830/2026	07.01.2026	CMP-2075/2025	T K BARIK	GENERAL		Order Dtd. 2026-03-06		(Seat No-12)
346	832/2026	07.01.2026	WP (C) - 23267/2025	T K BARIK	GENERAL		Order Dtd. 2025-08-25		(Seat No-12)
347	833/2026	07.01.2026	ABLAPL-15082/2025	J R BEHERA	GENERAL		Order Dtd. 2026-01-06	BAIL-1	(Seat No-4)
348	835/2026	07.01.2026	WP (C) - 37568/2025	N ROUT	GENERAL		Order Dtd. 2026-01-06	WRIT BRANCH-2	(Seat No-45)
349	836/2026	07.01.2026	WP (C) - 36831/2025	S P SAMANTA	GENERAL		Order Dtd. 2026-01-05	WRIT BRANCH-2	(Seat No-45)
350	864/2026	07.01.2026	ABLAPL-14867/2025	K SAHOO	GENERAL		Order Dtd. 2025-12-30	BAIL-2	(Seat No-17)
351	960/2026	07.01.2026	ABLAPL-17707/2016	C SAHU	GENERAL		Order Dtd. 2018-03-26		(Seat No-17)
352	963/2026	07.01.2026	WP (C) - 17765/2016	B K DAS	GENERAL		Entire OrderPetition With Annexures,		(Seat No-17)
353	965/2026	07.01.2026	WP (C) - 17006/2018	B K DAS	GENERAL		Entire OrderPetition With Annexures,		(Seat No-17)
354	967/2026	07.01.2026	WP (C) - 13785/2019	B K DAS	GENERAL		Entire OrderPetition With Annexures,	WRIT BRANCH (DIVISION BENCH)	(Seat No-102)
355	971/2026	07.01.2026	WP (C) - 6062/2004	D K DEHURY	GENERAL		Entire OrderPetition With Annexures,		(Seat No-102)
356	972/2026	07.01.2026	WP (C) - 950/2012	D K DEHURY	GENERAL		Entire OrderPetition With Annexures,		(Seat No-102)
357	975/2026	07.01.2026	SA-137/1980	B N MUDULI	GENERAL		Order Dtd. 1988-05-04Decree,		(Seat No-102)
358	977/2026	07.01.2026	WP (C) - 14368/2022	S P MOHAPATRA	GENERAL		Order Dtd. 2022-07-29	WRIT BRANCH-6	(Seat No-35)
359	978/2026	07.01.2026	FAO-468/2013	D R SETHI	GENERAL		Order Dtd. 2019-10-17	MISC. APPEAL SEC.	(Seat No-8)

360	979/2026	07.01.2026	FAO-748/2020	A K PANDA	GENERAL		Order Dtd. 2025-04-30	MISC. APPEAL SEC.	(Seat No-9)
361	980/2026	07.01.2026	OJC-2227/1990	H K BHOL	GENERAL				(Seat No-9)
362	981/2026	07.01.2026	RSA-491/2024	B DAS	GENERAL		Order Dtd. 9999-12-31		(Seat No-9)
363	982/2026	07.01.2026	BLAPL-11541/2025	A K SAHOO	GENERAL		Order Dtd. 2026-01-06		(Seat No-9)
364	983/2026	07.01.2026	CRLA-1226/2025	J P KAR	GENERAL		Order Dtd. 2026-01-07		(Seat No-9)
365	984/2026	07.01.2026	WP (C) - 35001/2025	J P KAR	GENERAL		Order Dtd. 2026-01-07		(Seat No-9)
366	986/2026	07.01.2026	ABLAPL-12271/2025	S K BISWAL	GENERAL		Order Dtd. 2025-11-06	BAIL-1	(Seat No-6)
367	988/2026	07.01.2026	ABLAPL-1532/2025	M R ROUSTRAY	GENERAL		Order Dtd. 2025-09-12		(Seat No-6)
368	989/2026	07.01.2026	WP (C) - 27460/2024	T BAG	GENERAL		Order Dtd. 2026-01-06		(Seat No-6)
369	990/2026	07.01.2026	ABLAPL-13135/2025	B BEHERA	GENERAL		Order Dtd. 2025-11-24	BAIL-2	(Seat No-8)
370	992/2026	07.01.2026	BLAPL-12028/2025	B BEHERA	GENERAL		Order Dtd. 2025-11-24		(Seat No-8)
371	993/2026	07.01.2026	WP (C) - 37705/2025	R PRADHAN	GENERAL		Order Dtd. 2026-01-06		(Seat No-8)
372	994/2026	07.01.2026	RVWPET-197/2025	A K PARIDA	GENERAL		Order Dtd. 2025-12-15		(Seat No-8)
373	1014/2026	07.01.2026	ABLAPL-14378/2025	B. K. BARIK	GENERAL		Order Dtd. 2025-12-22	BAIL-1	(Seat No-13)
374	1015/2026	07.01.2026	WP (C) - 14615/2025	M DAS	GENERAL		Order Dtd. 2025-12-23	WRIT BRANCH-5	(Seat No-21)
375	1016/2026	07.01.2026	WA-1404/2022	N K ROUT	GENERAL		Order Dtd. 2023-04-19Petition,	WRIT APPEAL	(Seat No-4)
376	1017/2026	07.01.2026	WP (C) - 28463/2013	S K SAMIM	GENERAL		Order Dtd. 2014-11-25Petition,Annexure,		(Seat No-4)
377	1018/2026	07.01.2026	BLAPL-13096/2024	J. KAMILA	GENERAL		Order Dtd. 2025-01-24		(Seat No-4)
378	1019/2026	07.01.2026	RSA-201/2016	M D BISWAL	GENERAL		Judgement Dtd. 2016-08-05Decree,		(Seat No-4)
379	1020/2026	07.01.2026	WP (C) - 33467/2020	C MOHANTY	GENERAL		Order Dtd. 2020-12-08	WRIT BRANCH-5	(Seat No-21)
380	1021/2026	07.01.2026	WPC (OAC) - 757/2016	M K NAYAK	GENERAL		Order Dtd. 2022-07-29Annexure,	OA Branch	(Seat No-1)
381	1022/2026	07.01.2026	WP (C) - 36645/2025	A K JATI	GENERAL		Order Dtd. 2026-01-05	WRIT BRANCH-3	(Seat No-13)
382	1023/2026	07.01.2026	WP (C) - 15330/2025	S SAHU	GENERAL		Order Dtd. 2026-02-02		(Seat No-13)

383	1024/2026	07.01.2026	WP (C) - 35987/2025	P K NAYAK	GENERAL		Order Dtd. 9999-12-31	WRIT BRANCH-7	(Seat No- 48)
384	1026/2026	07.01.2026	ABLAPL- 10191/2025	R K MALLICK	GENERAL		Order Dtd. 2026-01-06		(Seat No- 48)
385	1027/2026	07.01.2026	ABLAPL- 15088/2025	P S DAS	GENERAL		Order Dtd. 2026-01-05	BAIL-1	(Seat No-6)

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